NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRIKANT MOHAN

M. K. Crowthen kuman

ORDER

Shri Srikant Mohan, PCS, representing the petitioners present. Shri T V P Sai Vihari, proxy representing counsel on record for respondents present and sought time for filing counter on behalf of R1. Proxy counsel for respondents is directed to inform the counsel on record regarding the next date of hearing for his submissions. Time extended at request. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)